

Sl. No.	State/UT	2011	2012	2013
24.	Tamil Nadu	623	499	105
25.	Tripura	20	18	56
26.	Uttar Pradesh	645	745	750
27.	Uttarakhand	25	14	15
28.	West Bengal	807	NR	0
29.	Andaman and Nicobar Islands	0	0	5
30.	Chandigarh	0	0	0
31.	Dadra and Nagar Haveli	13	6	15
32.	Daman and Diu	0	0	0
33.	Delhi (UT)	10	21	8
34.	Lakshadweep	0	0	0
35.	Puducherry	0	0	0
TOTAL (ALL INDIA)		14027	13754	11772

Source: 'Accidental Deaths and Suicides in India', National Crime Records Bureau

NR - State of West Bengal did not provide data for the above classification for the year 2012.

Plan to revise crop insurance policy

3241. SHRI PANKAJ BORA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Government has planned to revise the Crop Insurance Policy for farmers;

(b) if so, whether Government has made any feasibility report on its benefits to farmers; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. SANJEEV KUMAR BALYAN): (a) to (c) A comprehensive crop insurance policy namely the National Crop Insurance Programme (NCIP), which comprises of Modified National Agricultural Insurance Scheme (MNAIS), Weather Based Crop Insurance

Scheme (WBCIS) and Coconut Palm Insurance Scheme (CPIS), was recently approved by the Government for implementation *w.e.f.* Rabi 2013-14 in the country. National Agricultural Insurance Scheme (NAIS), one of the earlier schemes, was to be rolled back simultaneously. However, based on representations from some States, NAIS was allowed to such States for implementation during Rabi 2013-14. Again, all State Governments/ UT Administrations have been given the option to implement either NAIS or MNAIS for the year 2014-15.

Multifaceted development of agriculture in Bihar

†3242. SHRI RAMCHANDRA PRASAD SINGH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether an agricultural road-map worth more than Rupees one and a half lakh crore has been worked out for the multifaceted development of agriculture in Bihar;

(b) whether the initiative on the said agricultural road-map has been taken by the Hon'ble President of India; and

(c) if so, the method planned by the Central Government to provide resources to Government of Bihar for implementation of the said road-map?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. SANJEEV KUMAR BALYAN): (a) As per information from the Planning Commission, Government of Bihar has prepared an Agricultural Road Map for holistic agriculture development in the State with an objective to bring Rainbow Revolution. The road-map has been prepared after extensive discussion with experts, farmers and public representatives and the total financial requirement for implementation is ₹1,52,511 crore for five years (2012-17) which includes public sector investment of ₹ 1,28,765 crore and ₹ 23,741 crore for private investments. The road-map covers agriculture, horticulture, forestry, sugarcane, fishery, poultry and animal husbandry. It also includes exploitation of irrigation potential *i.e.* major, medium and minor, road connectivity, separate feeder for electricity, SRI programme for higher productivity, save orchard campaign, green manuring, dry and cold storage, climate change intervention and agriculture marketing.

(b) Hon'ble President of India launched Bihar Agriculture Road-map on 3rd October 2012.

(c) The Agriculture Road-map is financed through on-going Central and State schemes.

†Original notice of the question was received in Hindi.